

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**WEDNESDAY, THE SIXTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

INCOME TAX TRIBUNAL APPEAL No: 61 of 2024

Income Tax Tribunal Appeal Under Section 260 A of the Income Tax Act 1961 against the order dated 29-12-2023 in ITA No. 777/Hyd/2020 on the file of the Income Tax Appellate Tribunal Hyderabad Bench - B, Hyderabad for assessment Year 2008-09 preferred against the Order dated 31-03-2015 on the file of the Deputy Commissioner of Incometax-2 International Taxation, Hyderabad PAN No.AEEPG1482L.

Between:

Commissioner of Income Tax, (International Taxation & transfer Pricing)

...Petitioners/Petitioners

AND

Mrs. Tahera Abida Ghori, 16-2-40, Akbar Bagh, Hyderabad - 500 036, PAN.
AEEPG1482L.

...Respondent/Respondent

Counsel for the Appellant: Mr. Vijay K Punna (SENIOR SC FOR ITD)

Counsel for the Respondent: Mr. Asad Hussain

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

INCOME TAX TRIBUNAL APPEAL No.61 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. Vijhay K Punna, learned Senior Standing Counsel for Income Tax Department for the appellant.

Mr. Asad Hussain, learned counsel for the respondent.

2. Learned Senior Standing Counsel for the appellant seeks leave of the Court to withdraw the appeal in the light of the Circular No.09/2024, dated 17.09.2024.

3. Accordingly, the appeal is dismissed as withdrawn. However, liberty is reserved to the appellant to revive the appeal in case the case falls in any of the exceptions provided in the Circular No.5/2024 dated 15.03.2024.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

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SECTION OFFICER

To,

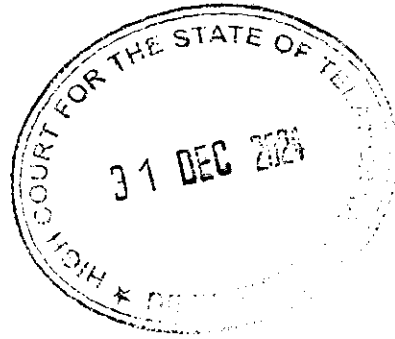
1. The Income Tax Appellate Tribunal Hyderabad Bench - B, Hyderabad.
2. The Deputy Commissioner of Incometax-2 International Taxation, Hyderabad.
3. One CC to Mr. Vijay K Punna (SENIOR SC FOR ITD) [OPUC]
4. One CC to Mr. Asad Hussain, Advocate [OPUC]
5. Two CD Copies

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HIGH COURT

DATED:06/11/2024



JUDGMENT

ITTA.No.61 of 2024

**THE APPEAL IS
DISMISSED AS
WITHDRAWN**

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